

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Sub.:- Administration of Oath/Affirmation to S/Shri (i) Mohan Lal and (ii) Mohd. Akram Chowdhary.

NOTIFICATION

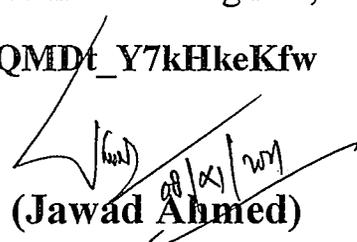
No.:- 1242/RG/GS

Dated:- 08.11.2021

It is hereby notified for information of all concerned that S/Shri (i) Mohan Lal and (ii) Mohd. Akram Chowdhary, who have been appointed as Judges of the High Court of Jammu & Kashmir and Ladakh vide Notification No. K.13021/01/2020-US.II dated 03rd November, 2021 issued by the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi, shall be administered oath of office by Hon'ble the Chief Justice on 9th November, 2021 (Tuesday) at 10.00 A.M in the Court Room of Hon'ble the Chief Justice at Jammu wing of the High Court.

It is further notified for information of all those advocates and persons who would not be able to attend the proceedings due to Covid-19 SOPs that they can watch the live proceedings of the ceremony on the following link;

https://youtube.com/channel/UCHgTFDLsPQMDt_Y7kHkeKfw


(Jawad Ahmed)
Registrar General

No.: 46500-610/RG/GS -

Dated: 08.11.2021

Copy of the above forwarded to the:-

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
- 2) Secretaries to Hon'ble Mr./Mrs Justice _____
.....for information of their Lordships,
- 3) Pvt. Secretaries to S/Shri (i) Mohan Lal and (ii) Mohd. Akram Chowdhary, Judges Designate, for information of the Hon'ble Judges Designate.
- 4) Registrar Vigilance, High Court of J&K and Ladakh, Jammu,
- 5) Registrar Rules, High Court of J&K and Ladakh, Jammu,
- 6) Registrar Computers, High Court of J&K and Ladakh, Jammu,
- 7) Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
- 8) Joint Registrar (Judicial), High Court of J&K and Ladakh, Jammu/Srinagar,
.....for information.


Registrar General